

Tuesday, 7th April, 1936

THE
COUNCIL OF STATE DEBATES

VOLUME I, 1936

(15th February to 25th April, 1936)

ELEVENTH SESSION
OF THE
THIRD COUNCIL OF STATE, 1936



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COUNCIL OF STATE.

Tuesday, 7th April, 1936.

The Council met in the Council Chamber of the Council House at Eleven of the Clock, the Honourable the President in the Chair.

MEMBER SWORN :

The Honourable Mr. Thomas Alexander Stewart, C.S.I. (Commerce Secretary).

DEATH OF KHAN BAHADUR SHAIKH MAQBUL HUSAIN.

THE HONOURABLE KUNWAR SIR JAGDISH PRASAD (Leader of the House) : Sir, it is with the greatest regret that I have to announce to this House the sudden death of the late Khan Bahadur Shaikh Maqbul Husain of heart failure on the afternoon of April the 4th. The late Shaikh, Maqbul Husain was a Talukdar of Oudh and was a resident of Gadia in the Bara Banki district. After completing his education in Europe and after being called to the Bar, he was appointed to the Provincial Service in the United Provinces. He soon made his mark and after serving for a few years in the United Provinces, his services were lent to the Kashmir Darbar. On completing his period of office there, he returned to the United Provinces and was for a number of years Registrar of Co-operative Credit Societies, and a District Officer and ended his official service in the province as the Commissioner of a division. Shaikh Maqbul Husain also took a very prominent part in the deliberations of the British Indian Association of Oudh. I had the privilege of knowing Shaikh Maqbul Husain for more than 30 years. By his untimely and sudden death, my province lost a valued citizen and this House a Member who had endeared himself to all those who knew him. I request you, Sir, to convey on behalf of this House our deepest sympathies to his brother, the Honourable Shaikh Mushir Hosain Kidwai, and to the other members of the family. I would also request you, Sir, to adjourn this House as a mark of respect to the memory of the late Shaikh Maqbul Husain.

*THE HONOURABLE MR. HOSSAIN IMAM (Bihar and Orissa : Muhammadan) : Mr. President, on behalf of the Progressive Party, I wish to associate myself with the remarks made by the Honourable the Leader. Sir, the late Shaikh Maqbul Husain had been a Member of this House, off and on, for the last seven years and all of us, irrespective of our political opinions, found him a courteous gentleman and a valued friend. To me, Sir, it is also a personal loss, because he and I happen to be disciples of the same Saint and we regarded ourselves as spiritual brothers. Sir, I associate myself with what has been said by the Honourable the Leader.

*Not corrected by the Honourable Member.

THE HONOURABLE THE PRESIDENT : Honourable Members, I desire also to associate myself with all that has fallen from the Honourable the Leader of the House and the Honourable Mr. Hossain Imam, the Deputy Leader of the Opposition. I cordially endorse what has been said on this occasion. The deceased gentleman, since 1928, served in this Council for four distinct periods from time to time, and during the time he was here, he was liked, admired and respected by his colleagues. He was a perfect gentleman in every sense of the term. He was a most regular attender and on account of his affability and personal character, he was much respected by all the Members of the House. I quite agree with the Honourable the Leader of the House that by his death this Council also has lost a very useful Member, and as a mark of respect to his memory, and in consonance with the wishes of the Council, I will adjourn the House today. But, before I do so, I would ask the Honourable the Leader of the House if he has any statement to make regarding the course of business.

THE HONOURABLE KUNWAR SIR JAGDISH PRASAD : Sir, I propose that the House should now meet on the 15th April for official business.

THE HONOURABLE THE PRESIDENT : The Council will now adjourn.

The Council then adjourned till Eleven of the Clock on Wednesday, the 15th April, 1936.